

was hundred per cent for all traffic. With effect from 1-6-1968, the inflation in respect of passengers and luggage was reduced to fifty per cent.

(c) That would depend on the financial results of working of the line. The position is reviewed from time to time.

Incentive Scheme for Durgapur Steel Plant

2513. SHRI KAMESHWAR SINGH : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 258 on the 12th November, 1968 and state :

(a) whether the study of an incentive scheme for Durgapur Steel Plant has been completed under the guidance of the consultancy group of the Administrative Staff College Hyderabad ;

(b) if so, the details of the scheme ; and

(c) whether Government have decided to enforce the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) No, Sir.

(b) and (c). Do not arise.

Shree Gopal Paper Mills Limited

2514. SHRI KAMESHWAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the inspection of books of accounts and other related papers ordered by the Company Law Board for Shree Gopal Paper Mills Limited has been completed ;

(b) if so, the number of irregularities found ;

(c) the action taken ; and

(d) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE, AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes Sir.

(b) to (d). The Report is still under examination.

Memorandum from All India Guards Council Assansol Branch

2515. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any Memorandum from the All India Guards Council, Assansol Branch detailing the various difficult conditions including risks to their lives, under which Train Guards, specially those carrying goods trains on the Eastern Railway perform their duties, they are off and on assaulted, threatened with dire consequences and robbed of their personal belongings by miscreants when they fail to get what they aim at from goods trains ;

(b) whether the petitioners have requested for providing protection from the hazards as mentioned above ;

(c) if so, full facts regarding their grievances ; and

(d) the steps, if any taken or proposed to be taken in response to their appeal ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) In a representation dated 21st March, 1988 from the All India Guards Council (Andal Branch) of Assansol Division, the petitioners brought to notice certain incidents involving risk to the lives of the Guards while working trains between Dum Dun and K. P. Docks on Sealdah Division. It was also alleged that the miscreants were intercepting wagons containing valuable goods. It was stated that cases of stabbing robbing etc. had occurred within a period of two years. As a measure of security, they requested for provision of armed escorts while working the train over the said section.

(d) Intensive patrolling by Armed RPF Personnel from 21.00 hrs. in the night to 05.00 hrs. next morning was arranged for some time. Help GRP was also enlisted. As the situation was brought under control, the patrolling has since been withdrawn ; there have also been no incidents recently.

Control over Industries

2516. SHRIMATI ILA PAL-
CHOUDHURI :
SHRI SITARAM KESRI :
SHRI BAL RAJ MADHOK :
SHRI RANJIT SINGH :
SHRI D. C. SHARMA :
SHRI BENI SHANKER
SHARMA :
SHRI HARDAYAL
DEVGUN :
SHRI P. C. ADICHAN :
SHRI HIMATISINGKA :
SHRI S. K. TAPURIAH :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) whether it is a fact that a proposal to relax control over certain industries is under the consideration of Government ;
(b) if so, the details thereof ; and
(c) the industries which would be benefited thereby ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The Planning Commission in the paper entitled "Approach to the Fourth Five Year Plan" have suggested that industries which only require marginal assistance by way of foreign exchange and also those which do not involve foreign exchange may be exempted from the need of securing industrial licence. A decision in the matter will be taken by Government only after considering the report of the Industrial Licensing Policy Inquiry Committee.

Installed Capacity in Engineering Industry

2518. SHRI R. K. SINHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a considerable part of the installed capacity in the Engineering Industry has been lying idle because of inadequate supply of raw materials ; and

- (b) if so, the steps proposed to be taken

to ensure adequate supply of raw materials to the industry ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

- (b) Does not arise.

Untouchability

2519. SHRI RANJIT SINGH :
SHRI BAL RAJ MADHOK :
SHRI HARDAYAL
DEVGUN :
SHRI D. C. SHARMA :
SHRI BENI SHANKER
SHARMA :
SHRI RAMAVATAR
SHASTRI :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

- (a) whether untouchability still persists in some parts of the country ;
(b) if so, the reasons therefor ; and
(c) the steps proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) and (b). The evil has been in existence for centuries, and cannot be rooted out in two or three decades. The practice has however almost died out in the urban areas, though sporadic cases still occur in the rural areas.

(c) The problem has been tackled by means of legal measures, propaganda, and welfare programmes for the social, educational, and economic uplift of the Scheduled Castes. These measures are being expanded under the Fourth Plan.

Report of the British Steel Corporation Experts Team

2520. SHRI BHAGABAN DAS :
SHRI JYOTIRMOY BASU :
SHRI GANESH GHOSH :
SHRI P. RAMAMURTI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 2162 on the 26th November, 1968 and state :

- (a) the details of the report submitted